

Title: Demand to punish the culprits involved in the land scam acquired by the Ministry of Defence in Visakhapatnam.

SHRI M.V.V.S. MURTHI (VISAKHAPATNAM): Mr. Deputy-Speaker Sir, it is a matter of great importance and concern that the Ministry of Defence has been robbed to the extent of Rs. 4.33 crore in a land scam in Visakhapatnam, in my constituency. Sir, land measuring 7.27 acre is acquired for base visualising yard. This is a waste land. This land has been acquired, but the money has not ultimately reached the beneficiaries. The money has been pocketed by the officials concerned and the middlemen. If the money had reached the beneficiaries, it would have been better, but that has not happened. At the same time, the amount of Rs. 4.33 crore has been pocketed by middlemen and officials. This is a matter of grave concern. The culprits are to be booked immediately, otherwise, the evidence will be tampered with. They have to be booked and punished immediately so that the evidence may not be tampered with and the money amounting to Rs. 4.33 crore may be recovered by the Defence Ministry.

MR. DEPUTY-SPEAKER: Shri Vijay Goel, you can speak on your first item, that is, alleged politicising of school syllabus because the second item has already been replied to by the Home Minister.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, an important issue has been raised by my colleague, Shri Murthi. I am also supporting it.

MR. DEPUTY-SPEAKER: I allow you to associate.